

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/TA/MP. No. 499 /1993 (in GA. 194/93)
Surendra Singh Versus U.O. 2 & D.B.

Date of Order	Orders
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This is an N.D. (in GA. No. 194/93 - Next date is 24-8-93) for amendment in the GA. It is in order as a D.B. case.
so *[Signature]* 2/23/9

24/9 23.9.93

Mr. S.K. Jain - Counsel for the applicant

Register & Put up in Court for admission on 24.9.93 9/NOA - 194/93

 REGISTRAR
 C.A.T., JAIPUR

24.9.93 Mr. S.K. Jain, Counsel for the applicant.
Sh. S.L. Meena, C.A., departmental representative for the respts.

Copy sent to all appals & C.A. (AN. Bham) on vid 75494 7535 127911

Heard. Mr. for amendment is allowed. Amended GA is filed accordingly within one week.

Mr. stands disposed of.


 (O. P. Sharma)
 Administrative Member

Gopalkrishna
Gopal Krishna
 Member (Judl.)